

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4866  
ANSWERED ON:23.04.2015  
WAGES UNDER MGNREGS  
Yellaiah Shri Nandi

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether wages are paid to labourers under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) through banks and post offices;
- (b) if so, the details of amount released under MGNREGS through banks and post offices separately for the financial year ending 2013 for Andhra Pradesh and Telangana States; and
- (c) the details of action proposed to be taken for release of wages under MGNREGS exclusively through banks and post offices in each State and details of instructions issued in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c): As per para 30, Schedule II of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the payment of wages, shall, unless so exempted by the Central Government, be made through the savings accounts of the workers in the relevant Banks or Post Offices.

The details of amount released under Mahatma Gandhi National Rural Employment Guarantee Scheme through banks and post offices separately for the financial year ending 2013 for Andhra Pradesh and Telangana States are given in Annexure.